## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/234/2016

NAME OF THE PETITIONER(S)

: Ayoli Abdulla

NAME OF THE RESPONDENT(S) : M/s Meezan Realtors Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Dr. K.S. Rari Chandran, PCS S. Marjula IM, Adl Y For KSRAW Company Secretaries up OBF

counsel for the respondents.

## **ORDER**

Dr K S Ravichandran, PCS representing the petitioner present. Shri Rajasekhar V K, counsel for respondents present. Counsel for respondents submitted his arguments. PCS representing the petitioner sought time to submit his reply. Time extended at request. Put up on 17.03.2017 at 2.30 PM.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)